17

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objections raised by registry	433(e)	Patil Electric Works PvtLtd. Kirloskar Electric Co.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Kespondent

SIGNATURE

1. B.S. VENKATANAR AYANA

7090017888

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel is directed to file compliance memo in the registry. Registry is directed to verify and put. List it on 12/02/2018.

Member (T)

Member (J)